

(19)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/188/CAA/2017

PETITION NUMBER :

NAME OF THE TRANSFEROR1 : ANDHRA PRADESH
NAME OF THE TRANSFEROR2 : MAHARASTHRA
NAME OF THE TRANSFEROR3 : SHRIRAM CHITS TAMIL NADU PVT LTD

NAME OF THE TRANSFEREE : KARNATAKA

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Senior. Mr. R. Muran

for
Mr. Pruthi Mohan

Counsel for the
Applicant



ORDER

Counsel for petitioner present and prayed time for making submissions. Time extended at request. Put up on 10.11.2017 at 10.30 A.M.

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc